

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Easun Reyrolle Limited Date of Commencement of Liquidation: 17-02-2022; List of Stakeholders as on Date: 22-12-2023; Name of IP: Mr. Mahalingam Suresh Kumar; Process Number: 1; Last 5 digit of registration number: 10217

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		36981588		36981588				NA
2	Liquidation costs incurred till date		29758260.00	0					NA
3	Secured financial creditors	8	7353870058	8	6894874852		458995206		Annexure 3
4	Unsecured financial creditors								Annexure 4
5	Operational creditors (Workmen)	6	529596645.00	6	165335899.00		364260746.00		Annexure 5
6	Operational creditors (Employees)	136	189886897.00	136	63867087.00		126019810.00		Annexure 6
7	Operational creditors (Government Dues)	10	653924481.00	10	598916371.00		55008110.00		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	62	398538682.00	62	239336307.00		159202375.00		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	29413.00	1	680.00		28733.00		Annexure 9
Total		223	9192586024	223	7999312784	0	1163514980	0	